


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018  
PETITION NUMBER : CP/39/ (IB)/2018  
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)  
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD  
UNDER SECTION : 7 R ULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Ms. Vasudevan RP	R. RAGAVENDRAN For K. Moorthy Advocate	

ORDER

Counsel for the Applicant present. There is no representation on behalf of the Respondent. Matter is adjourned for the presence of the Respondent. Put up on 16.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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